# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA STARRED QUESTION No.117 TO BE ANSWERED ON 14.12.2022

### Domestic Production and Imports of Coal

#### \*117. SHRI P.V. MIDHUN REDDY:

Will the Minister of COAL be pleased to state:

- (a) the details of estimated domestic production and import of coal in 2022-23;
- (b) the details of estimated demand for coal in 2022-23, State-wise;
- (c) measures being taken by the Government to ensure continuous coal supply especially to power plants;
- (d) whether the Government has formulated any roadmap or policy for addressing coal shortage in the long-run; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### Answer

## MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a)to(e): A statement is laid on the table of the House.

Statement referred to in reply to part (a) to (e) of Lok Sabha Starred Question No. 117 for answer on 14/12/2022 regarding Domestic Production and Imports of Coal.

(a):As per Annual Plan 2022-23, the targets for domestic production of coal and import of coal have been estimated at 911 Million Tonnes and 219 Million Tonnes respectively. Details are as under:

Company	Domestic coal production (MT)
CIL	700
SCCL	70
Captive &Others	141
Total Domestic Coal Production	911

Estimated Import of Coal in 2022-23:

Total Import of coal of which	219.00 MT
(a) Coking Coal	60.00 MT
(b)Non-Coking Coal	159.00 MT

(b): As per practice, the total demand of coal for the year 2022-23 has been estimated by major sectors such as (i) Power Sector, (ii) Steel Sector and (iii) all other sectors commonly called the Non Regulated Sector (NRS). The details of coal demand by major sectors are as under;

SI. No.	Sectors	Estimated Demand (MT)
1.	Steel	70.00*
2.	Power	775.00
3.	NRS	242.00
	Total Coal Demand	1087.00

(c),(d)&(e): To ensure continuous coal supply to power sector, several measures have been taken. An Inter-Ministerial Sub Group comprising representatives from Ministries of Power, Ministry of Coal, Ministry of Railways, CEA, CIL and SCCL meet regularly to take various operational decisions to enhance supply of coal to thermal power plants as well as for meeting any contingent situations relating to Power Sector including to alleviate critical coal stock position in power plants. In addition to this, an Inter-Ministerial Committee (IMC) has been constituted comprising Chairman, Railway Board, Secretary, Ministry of Coal, Secretary, Ministry of Environment, Forest and Climate Change and Secretary, Ministry of Power to monitor augmentation of coal supply and power generation capacity. Coal dispatch from the captive coal blocks is also being monitored regularly.

The Government has taken several measures to enhance domestic coal production in the country. The major initiatives taken to increase domestic production of coal include Single Window Clearance, amendment of Mines and Minerals (Development and Regulation) Act, 1957 to allow captive mines to sell up to 50% of their annual production after meeting the requirement of the end use plant, production through MDO model, increasing use of modern technologies such as surface miner, continuous miner etc., taking up new projects and expansion of existing projects, and auction of coal blocks to private companies/PSUs. 100% Foreign Direct Investment is allowed for commercial mining.

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